

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3393

ANSWERED ON:15.04.2010

RISE IN AIR TRAFFIC

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the air traffic in India has grown many fold during the last few years;
- (b) if so, the details thereof during the last three years;
- (c) whether the Government is developing an effective strategy to strengthen the regulatory mechanism and safety system of aviation sector to meet international safety obligations; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) and (b):- The percentage growth of aircraft movements, passenger traffic and freight(both domestic & international) during the last three years are as under:

| Year | Aircraft movements | Passengers | Freight |
|---------|-----------------------|------------|---------|
| 2006-07 | 28.60 | 31.40 | 11.00 |
| 2007-08 | 21.30 | 21.20 | 10.60 |
| 2008-09 | -00.10 | -06.80 | -01.00 |

(c) and (d):- Safety regulations in India are primarily based on Standards and Recommended Practices (SARPs) issued by International Civil Aviation Organisation (ICAO) and are regularly amended by Directorate General of Civil Aviation (DGCA) whenever new SARPs are introduced. In addition, DGCA from time to time reviews and amends its regulations as per international standards and aviation requirements of the country. DGCA itself has been strengthened to meet international safety obligations.